

(15)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/585/(IB)/2017
NAME OF THE PETITIONER(S) : BERMACO ENERGY SYSTEMS LTD
NAME OF THE RESPONDENT(S) : GRAND LUXE HOTELS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Dhananjay Kumar
Edward James 1/5
Sri Amarchand Mangaldas

Counsel for
Petitioner

Edward

R. M. Masi, Sr. Adv &
Shambhunarayanan Sr. Adv
for Petitioner Mahan &
Laxmi Rajagopal

for Respondent

[Signature]

ORDER

Counsel for Petitioner present. Counsel for Corporate Debtor also present. Heard.
Order is reserved.

- Sd -

MEMBER (TECHNICAL)
ghk

- Sd -

MEMBER (JUDICIAL)